

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL,
ORIGINAL APPLICATION NO. 33/2026

IN THE MATTER OF:

Suo Moto Titled Sewage Se Labaalab Laharpur Dam Shehar Se Lage Ilaake Mai Hi Jehrili Kheti In Patrika Dated 16th January 2026

INDEX

SR.	PARTICULARS	ANNEXURE	PAGE
1.	Interim Report By the Joint Committee Report in OA no. 33/2026		2-12
2.	Photographs taken during inspection in OA 33/2026.	Annexure-1	13-15
3.	Google Earth Map of location in OA 33/2026.	Annexure-2	16
4.	Copy of panchnama made during inspection.	Annexure-3	17
5.	Copy of letter to MPWRD dt 26.03.2026.	Annexure-4	18
6.	Copy of letter from MPWRD dt 09.04.2026.	Annexure-5	19-20
7.	Copy of the information from the MPWRD dt 13.04.2026	Annexure-6	21-30
8.	Copy of letter to BMC dt 15.04.2026.	Annexure-7	31
9.	Vakalatnama		32
10.	Proof of Service		33

Date: 17.04.2026

Place: Bhopal

Submitted by MPPCB: -
through Counsel



Adv. Parul Bhadoria
Ph. No.: (+91)-8085977111;
Email: parul.bhadoria04@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL,
ORIGINAL APPLICATION NO. 33/2026

IN THE MATTER OF:

Suo Moto Titled Sewage Se Labaalab Laharpur Dam Shehar Se Lage Ilaake Mai Hi Jehrili Kheti In Patrika Dated 16th January 2026

INTERIM REPORT BY THE JOINT COMMITTEE IN ORIGINAL APPLICATION NO. 33/2026 (CZ).

1. That, the Hon'ble NGT vide order dated 11.02.2026 passed in OA 33/2026 (CZ) issued following directions: -

"1. News item in Patrika on 16th January, 2026 highlighted the discharge of untreated water into the water body known as Laharpur Dam in Bagamughalia, Bhopal, Madhya Pradesh. The matter as raised are that the Laharpur Dam in Baghmugaliya, constructed at a cost of several crores of rupees, has today turned into a massive sewage tank. Inaugurated in 1979 and completed in 1994 at a cost of 278 crore, the water of the dam has now become black, toxic, and unfit for any use.

2. At present, untreated sewage from four major drains and dozens of smaller sewers of the city is directly discharged into the dam. As a result, the contaminated water is being used to irrigate approximately 2,500 acres of agricultural land across 10 to 12 villages. The continuous inflow of sewage has created an unbearable foul smell and poses a serious public health hazard to nearby residential areas. With a depth of about 20 meters and spread over a

radius of nearly one kilometer this reservoir now emits foul odor extending up to 600 meters, making life miserable for the surrounding population.

3. *The water of the Laharpur (Baraka) Dam is not only highly toxic but has also lost all aquatic life. Due to heavy metal contamination, the water is foaming, which is extremely dangerous for the environment. The toxic elements present in the water can cause serious diseases, including cancer. This water should not be used for irrigation under any circumstances Using this polluted sewage water, crops such as vegetables, wheat, and rice are being cultivated over nearly 2,500 acres of land in villages of the capital region, including Amravat Khurd, Laharpur, Bagh Mughalia, Bagh Sevaniya, Barkheda Pathani, and Pipniya Pende Khan.*

-----XX-----XX-----XX-----

“10. In view of the seriousness of the matter, we constitute a Joint Committee consisting the following members to visit the site and submit the action taken report:

- (i) One Representative from the Water Resources Department, State of MP*
- (ii) One Representative from the State Wetland Authority, State of MP*
- (iii) One Representative from the District Collector, Bhopal, (M.P.)*
- (ii) One Representative from the Central Pollution Control Board (M.P.)*
- (iii) One Representative from the Madhya Pradesh State Pollution Control Board, (M.P.)*

11. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.”

2. That, as per above order of Hon'ble NGT, the suo moto was taken on the news article published in the "Patrika News Paper Daily" on dated 16.01.2026 of Bhopal edition, whose copy is found enclosed with the application. The content of the daily News Paper is as under:

78 करोड़ की लागत, 15 साल का इंतजार और हासिल हुआ दुर्गंध फैलाता बांध सीवेज से लबालब लहारपुर डैम, शहर से लगे इलाके में ही जहरीली खेती



पत्रिका न्यूज नेटवर्क
patrika.com

भोपाल, करोड़ों रुपए की लागत से बने बागमुर्खलिया स्थित लहारपुर डैम का अंतिम अंश सिर्फ एक विशालकाय सीवेज टैंक में तब्दील होकर रह गया है। 1979 में शुरू और 1994 में 78 करोड़ रुपए से बने इस बांध का पानी जब काला और जहरीला हो चुका है। 10 से 12 गांव की 2500 एकड़ जमीन में दुर्गंध पानी की सिंचाई हो रही है। शहर के चार बड़े नाले और दर्जनों नालियों का अनुपचारित गंदा पानी सीधे इसी डैम में गिर रहा है, जिससे आसपास के इलाकों में दुर्गंध और स्वास्थ्य के लिए गंभीर खतरा पैदा हो गया है। डॉ. साधना मल्होत्रा सिंह ने अपने पीएचडी शोध "इंक्वे-टॉक्सिकोलॉजिकल इटोल्यूएशन ऑफ लहारपुर लोक विद रेसिप्ट टु इट्स कंजर्वेशन एंड मैनेजमेंट" में भी इस डैम के विनाशकारी प्रभावों की उजागर किया था। रबीनार्ज अंडर क्रिज, साकेत नगर, एम-साकेत नगर और विशेष रूप से मेल क्षेत्र से जाने वाले बड़े नाले इसकी दुर्दशा के मुख्य कारण बने। एक किमी के दायरे में फैले और 20 मीटर गहरे इस जलाशय से अब 600 मीटर दूर तक सिर्फ दुर्गंध ही फैलती है।

एक्सपर्ट व्यू

कैंसर और भारी धातु का जहर

डैम का पानी न सिर्फ प्रदूषित, बल्कि जहरीला हो चुका है। इसमें जलीय जीव तक नहीं बचे। हैवी मेटल कॉन्टेंमिन्टन के कारण पानी में दूषक बन रहा है, जो पर्यावरण के लिए अत्यंत खतरनाक है। इसमें मौजूद एल कैंसर जैसी बीमारियों का कारण बनते हैं। इस पानी से सिंचाई नहीं करनी चाहिए।

डॉ. सुभाष सी. पांडेय, एंबीएनके

इन क्षेत्रों में समस्या

इसी प्रदूषित सीवेज के पानी से राजधानी क्षेत्र के गांवों अमरावतपुर, लहारपुर, बाग मुरखिया, बाग सेवनिया, धरलोड़ पठानी और भिनिबां बंदे खां अदि की 2500 एकड़ जमीन पर सब्जी, गेहूँ और चवल की सिंचाई हो रही है, जबकि एनजीटी ने पहले ही पूरे प्रदेश में सीवेज से लेटी पर प्रतिबंध लगा दिया था और वहां फसलों उखाड़ने तक की कार्रवाई हुई थी।

कारोस ने लोगों के साथ वाटर सप्लाई की हकीकत का किया खुलासा मरा चूहा निकलने के बाद भी विवेकानंद कॉलोनी में सुधार नहीं



भोपाल, नरेला बतू मून कॉलोनी जोन क्रमांक 17 के अनेक क्षेत्रों में पिछले कई दिनों से गंदा पानी सप्लाई की शिकायत बनी हुई थी। बीते सोमवार यहां वाटर सप्लाई लाइन से एक मरा हुआ चूहा निकला था। इसके बाद मौके पर जम्कर दंगामा हुआ था। प्रदेश कांग्रेस कमेटी अध्यक्ष जीतू पटवारी भी मौके पर पहुंचे थे जिन्होंने वीडियो कॉल के जरिए नगर निगम आयुक्त, कलेक्टर सहित अन्य अधिकारियों से तत्काल सुधार की मांग की थी। इस घटना के चार दिन बाद भी कोई सुधार नहीं हुआ।

स्थानीय कांग्रेस नेता मनोज शुक्ला ने वॉलेंटरी के लोगों के साथ मुखवार की वाटर सप्लाई शुरू होने का इंतजार किया। जब शाम को नल चालू हुआ तो लोगों ने लखव टेलीकास्ट कर सोशल मीडिया पर तस्वीर जायल कर दीं। नगर निगम की वाटर सप्लाई शुरू होते ही बेहद गंदा पानी पाइपलाइन ने उगलना शुरू कर दिया। इस पानी की तस्वीर जायल करते हुए कांग्रेस ने सवाल किया है कि क्या नगर निगम आयुक्त एवं कलेक्टर भोपाल इस पानी का इस्तेमाल अपने परिवार के साथ करना चाहेंगे।

3. That, in compliance to the order of Hon'ble NGT dated 11.02.2026, a joint committee consisting of the following officials of the concerned department was constituted by 09.04.2026: -

S. No	Name of Department	Name of Committee Member
1.	One Representative from the Water Resources Department, State of MP (MPWRD)	Shri Neeraj Chaturvedi, SDO, Kaliasot Work Sub Division 01, MPWRD, Bhopal.
2.	One Representative from the State Wetland Authority, State of MP (MPSWA)	Dr. Dinesh Damde, Assistant Scientific Officer, MP State Wetland Authority, Bhopal.
3.	One Representative from the District Collector, Bhopal (M.P.)	1. Shri. Raju Thape, RI, Tehsil-Kolar, Bhopal. 2. Mrs. Akansha Mishra, Patwari Halka Bagmugaliya, Tehsil-Kolar, Bhopal.
4.	One Representative from the Central Pollution Control Board (CPCB) (M.P.)	Dr. Poulami C Patil, Scientist C, CPCB, RD, Bhopal.
5.	One Representative from the Member Secretary, State Pollution Control Board, (M.P.)	1. Dr. Praveen Kothari, Scientist, RO, MPPCB, Bhopal. 2. Mr. Jainendra Chandel, Chemist, RO, MPPCB, Bhopal.

4. That, the Committee examined the newspaper clipping and the order of Hon'ble NGT, and discussed the issues raised therein for the purpose of proceeding with the inspection. The points raised in the OA are as follows:

- 4.1. It highlights the discharge of untreated water into the water body known as Laharpur Dam in Bagmughalia, Bhopal, Madhya Pradesh. The water of the dam has now become black, toxic, foul smell and unfit for any use.
- 4.2. As per the newspaper item, at present, untreated sewage from four major drains and dozens of smaller sewers of the city is directly discharged into the dam. As a result, the contaminated water is being used to irrigate approximately 2,500 acres of agricultural land across 10 to 12 villages.
- 4.3. It has been submitted that the water of the Laharpur (Baraka) Dam is not only highly toxic but has also lost all aquatic life. Due to heavy metal contamination, the water is foaming, which is extremely dangerous for the environment and this water should not be used for irrigation under any circumstances.

5. FIELD OBSERVATIONS:

That, the Joint committee conducted a site visit of Laharpur Dam situated in Village Bagmugaliya, Tehsil Kolar, District Bhopal and surrounding areas on dated 13.04.2026. During site visit, apart from the Joint Committee, Shri Priyank Pathak, Sub Engineer, MPWRD, Bhopal, Shri Kishore Verma, Thekedar, Laharpur Dam were also present. The Photographs taken during inspection are enclosed as **Annexure-1**. The geographical locations are measured using mobile based application and duly marked on Google Earth Map. The marked imagery is enclosed as **Annexure-2**. A copy of the Panchnama prepared during the inspection is enclosed as **Annexure-3**. The visual observations recorded during inspection are as under: -

- 5.1. The dam is situated in Bagmugaliya, Village-Laharpur, Tehsil Kolar, District Bhopal, Madhya Pradesh. The geographical location of the site is latitude 23°11'39.69"N and longitude 77°28'42.87"E.
- 5.2. The dam is well connected by nearby roads, with Barkheda Pathani Road located on the eastern side and Katara Hills Road on the southern side. Residential colonies are present on the eastern, western, and southern sides, while agricultural land is located on the northern side of the dam.
- 5.3. The water level in the dam at the time of inspection was observed to be moderate, considering the prevailing summer seasonal conditions.
- 5.4. During inspection, the water in the dam appeared blackish in color, with some foam observed on the surface and a noticeable septic odor. However, presence of aquatic life was also observed by the Joint Committee at certain locations.
- 5.5. The shoreline of the dam showed natural vegetation growth at several locations. Presence of aquatic vegetation, including localized algal growth, was observed in relatively stagnant zones near the periphery. Signs of silt deposition and rocks were observed along certain edges of the dam.
- 5.6. The agricultural land located on the northern side of the dam was observed to be wheat cultivation at the time of inspection.
- 5.7. As per ISRO National Wetland Atlas (2011 & 2021), Laharpur Dam, Bhopal, is not included in the wetlands list of Bhopal district.
- 5.8. The Committee inspected the surrounding area and identified three drains joining Laharpur Dam with significant flow observed at the time of inspection. These drains were observed near Barkheda Pathani Road, All India Institute of Medical Sciences (AIIMS) Road, and MGM (Mahatma Gandhi Memorial) -DRM (Divisional Railway Manager) Road. The locations of these drains have

been traced using Google Earth imagery, which as enclosed in Annexure-2 for reference.

5.9. Variation in water quality indicators such as turbidity and floating matter was observed at different locations of the drains, variation in odor intensity was noticed, with relatively stronger odor near the drains and comparatively lesser intensity towards the dam.

5.10. The water samples were collected from Laharpur Dam at upstream and downstream locations, as well as from the Laharpur Dam canal. Also, water samples of nallah were collected near Barkheda Pathani Chauraha, AIIMS Road, Bhopal and from Saket Nagar, AIIMS Road, Bhopal. The analysis of the collected samples, including heavy metal parameters, is currently under process at the Central Laboratory of MPPCB and is expected to be completed within a week. The results shall be submitted before the Hon'ble Tribunal upon receipt.

6. ACTION TAKEN:

6.1. The information regarding the Laharpur Dam was sought from the Madhya Pradesh Water Resource Department, Bhopal vide Regional Office, MPPCB letter no. 1642 dated 26.03.2026. A copy of the letter is enclosed as **Annexure – 4**.

6.2. That, the information is provided by the Madhya Pradesh Water Resource Department, Bhopal vide their letter no. 1421 dated 09.04.2026 and a copy of the letter is enclosed as **Annexure-5**. The key points of the letter are as follows: -

S.No.	Points	Response
1.	Original purpose of Laharpur Dam, year of construction, cost, total capacity, and present usage status.	<p>a) Laharpur Dam was constructed under the Kaliyasot Medium Project to supply water for irrigation through the Kaliyasot main canal.</p> <p>b) The dam was constructed in the year 1994 at a cost of ₹21.91 lakh.</p> <p>c) The live storage capacity is 6.13 MCM and the gross storage capacity at FRL is 0.123 MCM.</p> <p>d) Water from Laharpur Dam is supplied for irrigation through the Kaliyasot main canal.</p>
2.	Sources of water inflow into the dam, along with number and details of sewage/drains.	The main sources of water inflow into Laharpur Dam are local drains and rainfall.
3.	Status of permission/regulation for use of dam water for irrigation.	Laharpur Dam is a part of the Kaliyasot Medium Project, and water is supplied for irrigation through the Kaliyasot main canal under this project.
4.	Details of water outflow and current water management system.	Excess water from Laharpur Dam is discharged back into local drains through the spill channel.

6.3. That, after the inspection dated 13.04.2026, further information was provided by the Madhya Pradesh Water Resource Department, Bhopal vide their letter no. 193 dated 13.04.2026 and a copy of the letter is enclosed as **Annexure-6**. The key points of the letter are as follows: -

6.3.1. This masonry dam was constructed in the year 1994 with an estimated cost of ₹29.11 lakh. (previously mentioned figure of ₹21.91 lakh was due to an inadvertent typographical error.)

- 6.3.2. Maximum height of the dam is 12.10 meters and the top width is 6.10 meters.
 - 6.3.3. Full Tank Level (FTL) is 471.30 meters and Gross Storage Capacity is 6.13 MCM.
 - 6.3.4. At crest level 467.55 meters, the storage capacity is 0.123 MCM.
 - 6.3.5. Catchment area of the dam is 29.53 sq. km and water spread area is 3.50 million sq. meters.
 - 6.3.6. The dam has a 44.05-meter-long central spillway (including pier), with provision of 7 radial crest gates of size 4.75 m × 3.75 m (however, currently gates are not installed).
 - 6.3.7. At present, the main use of Laharpur Dam is to supply water for irrigation through the feeder canal into the Kaliyasot main canal. A feeder canal of 450 meters' length is used for this purpose. Excess water is discharged through the spill channel into local drains, which ultimately join the Kaliyasot River (a tributary of the Betwa basin).
 - 6.3.8. The smaller drains joining the local nalla have been shown in the enclosed map.
- 6.4. In reference to the above information, MPPCB vide letter no 1757 issued a letter Bhopal Municipal Corporation in order to obtain the information regarding following points:
- a) Number of drains directly or indirectly joining Laharpur Dam (separately indicating major and minor drains).
 - b) Name of each drain entering the dam, location of entry point, and estimated flow (in MLD).
 - c) Details of interception and diversion works carried out or proposed for these drains.

- d) Details of works sanctioned under the AMRUT scheme in the area, including name of work, cost, and present status.
- e) Details of works carried out or proposed by Municipal Corporation to prevent sewage drains from entering Laharpur Dam, along with plan and cost estimates.

A copy of the letter is enclosed as **Annexure-7**. The requisite information from the Bhopal Municipal Corporation is awaited and shall be duly submitted before the Hon`ble Tribunal upon receipt.

7. RECOMMENDATIONS OF THE JOINT COMMITTEE:

- 7.1. Interception and diversion of the identified drains discharging into Laharpur Dam may be undertaken by the Bhopal Municipal Corporation to prevent direct inflow of untreated wastewater.
- 7.2. Appropriate treatment facilities (such as STPs or decentralized treatment systems) near the above locations may be planned/strengthened for treating wastewater.
- 7.3. Plantation/green buffer development along the demarcation of the boundary of the reservoir may be considered by the Water Resource Department to improve the local environment.
- 7.4. Considering the use of dam water for irrigation in nearby agricultural areas, Water Resource Department may issue appropriate advisory to regulate the water usage, and suitable guidelines for farmers may be formulated after the water quality results and compliance with the recommendations of the Joint Committee.
- 7.5. Public awareness initiatives may be undertaken to discourage disposal of waste and wastewater into the drains leading to the dam.

- 7.6. Further course of action may be taken based on detailed analysis of water samples and subsequent findings.
8. That, the Hon`ble Tribunal may kindly be pleased to take the present interim report submitted by the Joint Committee on record and may further be pleased to grant an additional period of two weeks for submission of the detailed Joint Committee report.



Dr. Poulami C Patil
Scientist C
RD, CPCB, Bhopal



Dr. Praveen Kothari
Scientist
RO, MPPCB, Bhopal

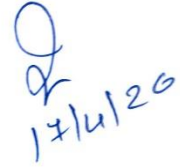


Neeraj Chaturvedi
SDO
Kaliasot Work Sub Division 01
MPWRD, Bhopal



17/04/2026

Dr. Dinesh Damde
Assistant Scientific Officer
MP State Wetland Authority,
Bhopal

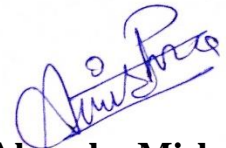


17/04/2026

Jainendra Chandel
Chemist,
RO, MPPCB, Bhopal



Raju Thape
RI
Tehsil-Kolar, Bhopal



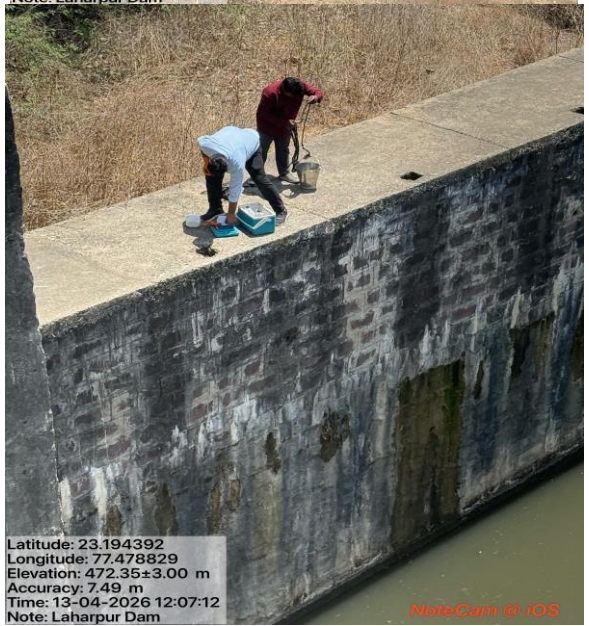
Akansha Mishra
Patwari
Halka Bagmugaliya,
Tehsil- Kolar, Bhopal

Inspection Photographs dated 13.04.2026 in OA 33/2026 (CZ)



Joint Committee at Laharpur Dam





Water Samples from Dam and Canal

Drain coming from MGM DRM Road



Drain near Barkheda Pathani



Drain – AIIMS Road, Saket Nagar

Google Earth Imagery of Laharpur Dam in OA 33/2026 (CZ)



स्यल पंचनामा

हल पंचनाम हसुतारकरा यह तस्कीक करणे हें कि हाज क्शिक 13/04/2026 को जम बलरपुर में माननीय राष्ट्रीय हरित अघिकरण के प्रंकुं 33/2026 (CZ) में पारित अकिल क्शिक 11/02/2026 के अनुपालन में मोंके पर उपस्थित होकर निरीक्षण किया गया। स्यल निरीक्षण दौरान डेम बाहरपुर के ह. बागमुगालिया 121, तह. कोलार, जिला भोपाल में केलीय लक्षण नियंत्रण बोर्ड के प्रतिनिधि डॉ. पीलमी पारिल (कैज्ञानिक), स्टेर वैरलैण्ड अंकारिरी के प्रतिनिधि डॉ. किरा हाइडे, म.पु. नियंत्रण बोर्ड के प्रतिनिधि डॉ. सुवीक मोहरी (कैज्ञानिक), श्री जैनेन्द्र चैत्रल, सुधी, पुकाम्या त्वारिरी, जल संलक्षण विभाग के प्रतिनिधि श्री नीरज चवुकी (SDM), श्री प्रियांक पाठक (SE), SDM कोलार के प्रतिनिधि हलका परवारी बागमुगालिया आंकांरा मिश्रा एवं श्री किरा वकी (ठेकेदार बाहरपुर बांध) उपस्थित रहे। मोंके पर पंचगों की उपस्थिति में पंचनामा लिखा गया, सभी को पढ़कर सुनाया गया एवं सभी पंचगों के हसुतार सिये गए।

[Signature]
SDO
Kalsode

[Signature]
SE
Kalsode

[Signature]
किशोर
[Signature]

[Signature]
AE (ROM/PCB)

[Signature]
SE
epcb
RO, BPL
13/04/26

[Signature]
ASO (DD)
13/04/26

[Signature]
[Signature]

[Signature]
13/04/26

[Signature]
[Signature]

हर मजबूत रहे



23
क्षेत्रीय कार्यालय

मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड



पर्यावरण परिसर, ई-5, अरेरा कॉलोनी, भोपाल

Telephone:- 0755-2466392 Email:-romppcb_bpl@rediffmail.com

क्रमांक 1642/क्षेका/प्रनिबो/2026
प्रति,

भोपाल, दिनांक

26/03 /2026

कार्यपालन यंत्री
जल संसाधन विभाग
जल संसाधन भवन
तुलसी नगर, लिंक रोड नं. 2
भोपाल (म.प्र.)

विषय:- माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच के प्रकरण क्र. 33/2026 (सीजेड)
(Suo Moto Titled Sewage Se Labaalab Laharpur Dam Shehar Se Lage Ilaake
Mai Hi Jehrili Kheti In Patrika Dated 16th January 2026) में पारित आदेश
दिनांक 11.02.2026 के संबंध में।


उपरोक्त विषयान्तर्गत है कि माननीय राष्ट्रीय हरित अधिकरण, भोपाल (प्रकरण
O.A. No. 33/2026) द्वारा पारित आदेश दिनांक 11.02.2026 के अनुपालन में संयुक्त समिति
का गठन किया गया है, जिसमें आपके विभाग के प्रतिनिधि को भी सम्मिलित किया गया है।
उक्त प्रकरण समाचार पत्र में प्रकाशित खबर के आधार पर संज्ञान में लिया गया है, जिसमें
उल्लेखित है कि लहारपुर डैम में नगर के विभिन्न नालों में दूषित (untreated) सीवेज जल
का प्रवाह हो रहा है तथा आसपास के क्षेत्रों में इस जल का उपयोग सिंचाई हेतु किया जा
रहा है, जिससे पर्यावरण एवं जनस्वास्थ्य पर प्रतिकूल प्रभाव पड़ रहा है।

अतः संयुक्त समिति द्वारा तथ्यात्मक एवं कार्यवाही प्रतिवेदन तैयार करने हेतु
आपके विभाग से निम्नलिखित जानकारी उपलब्ध कराने का अनुरोध है :-

1. लहारपुर डैम का मूल उद्देश्य, निर्माण वर्ष, लागत, कुल क्षमता एवं वर्तमान उपयोग की स्थिति।
2. डैम में जल प्रवाह के स्रोत (प्राकृतिक एवं कृत्रिम) तथा सीवेज/नालों की संख्या एवं विवरण।
3. डैम में सिंचाई हेतु जल उपयोग की अनुमति/नियमन की स्थिति।
4. जल निकासी (outflow) एवं जल प्रबंधन की वर्तमान व्यवस्था।

अतः कृपया उपरोक्त बिन्दुओं से संबंधित जानकारी इस कार्यालय को 07 दिवस
के भीतर उपलब्ध कराने का कष्ट करें। जिससे संयुक्त समिति द्वारा माननीय राष्ट्रीय हरित
अधिकरण के समक्ष निर्धारित समय-सीमा में प्रतिवेदन प्रस्तुत किया जा सकें। प्रकरण की
आगामी सुनवाई दिनांक 21.04.2026 को नियत है।

संलग्न:-उपरोक्तानुसार।


(एस.एन.द्विवेदी)
क्षेत्रीय अधिकारी

कार्यालय अनुविभागीय अधिकारी,
कलियासोत शीर्ष कार्य उपसंभाग क्रमांक-1, भोपाल

पत्र क्र. 179/क.शी.-1/अनु.लि./2026
प्रति,

भोपाल, दिनांक 04-4-2026

कार्यपालन यंत्री,
जल संसाधन संभाग,
भोपाल।

विषय :- माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच के प्रकरण क्रमांक 33/2026 (सीजेड) (Suo Moto Titled Sewage Se Labalab Laharpur Dam Shehar Se Lage Haaake Mai Hai Jehrili Kheti In Patraka Dated 16th January 2026) में पारित आदेश दिनांक 11.02.2026 के संबंध में।

संदर्भ :- आपका पत्र पृ. क्रमांक 1344/वि.प्र./2026/सं./भोपाल दिनांक 07.04.2026

उपरोक्त विषयांतर्गत माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच के प्रकरण क्रमांक 33/2026 (सीजेड) में पारित आदेश दिनांक 11.02.2026 के परिपालन में संदर्भित पत्र द्वारा चाही गई लहारपुर बांध की बिन्दुवार जानकारी निम्नानुसार आपकी ओर आवश्यक कार्यवाही हेतु प्रस्तुत है:-

1. लहारपुर डेम का मूल उद्देश्य कलियासोत मध्यम परियोजना अन्तर्गत कलियासोत मुख्य नहर में रबी सिंचाई हेतु पानी फीड/उपलब्ध कराया जाता है। लहारपुर बांध का निर्माण वर्ष 1994 में किया गया था, जिसकी लागत 21.91 लाख थी एवं लहारपुर बांध की कुल क्षमता एफआरएल पर 6.13 एमसीएम एवं कुल क्षमता क्रेस्ट लेवल पर 0.123 एमसीएम है। लहारपुर डेम से कलियासोत मध्यम परियोजना अन्तर्गत कलियासोत मुख्य नहर में रबी सिंचाई हेतु पानी फीड/उपलब्ध कराया जाता है।
2. लहारपुर डेम में मूलतः मुख्य स्रोत लोकल नाला के माध्यम से आने वाला पानी एवं वर्षा का पानी है।
3. लहारपुर डेम कलियासोत मध्यम परियोजना का एक भाग है एवं इसके माध्यम से कलियासोत मध्यम परियोजना अन्तर्गत कलियासोत मुख्य नहर में रबी सिंचाई हेतु पानी फीड/उपलब्ध कराया जाता है।
4. लहारपुर डेम के स्पिल चैनल के माध्यम से अतिरिक्त पानी पुनः लोकल नाले में छोड़ दिया जाता है।

सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
संलग्न :- लहारपुर डेम की अतिरिक्त जानकारी की छायाप्रति।

(नीरज चतुर्वेदी)
अनुविभागीय अधिकारी,
कलियासोत शीर्ष कार्य उपसंभाग क्र.1,
भोपाल

%c

LARPUR DAM SALIENT FEATURE

Name of project	:	Larpur irrigation project
Name of District	:	Bhopal
Name of Tehsil	:	Huzur
Name of River	:	Local Nala -A tributary of Kaliasote
	:	River of Betwa Basin
Location-	:	Topo sheet no-55 E/8
	:	Latitude - 23°-11'-45"
	:	Longitude- 77°-28'-45"
HYDROLOGY		
75% dependable yield	:	11.15 M. Cum
Maximum flood discharge	:	360 cum.
Maximum discharge through Sluice	:	3.40 Cum.
RESERVOIR CAPACITY		
Gross Capacity	:	6.13 M.Cum.
Live storage	:	6.10 M.Cum.
Dead storage	:	0.03 M/cum.
Water spread area	:	3.50 M.Sq.m
DAM DETAILS		
Type of dam	:	Masonry dam
Maximum height of dam	:	12.10 m
Top width of dam	:	6.10 m
Catchment area	:	29.53 Sq. Km.
Lowest water Level	:	R.L. 466.80 m
Crest Level	:	R.L. 467.55 m
Full Tank Level	:	R.L.471.30 m
Maximum Water Level	:	R.L. 473.10 m
Top Bund Level	:	R.L. 473.10 m
WASTE WEIR		
Type of waste weir	:	Central spill way
Length of waste weir	:	44.05 m (including pier)
Maximum discharge through Waste weir	:	360 Cumecs
No. of gate & type	:	7 nos. radial crest gate (vertical lift gate)
Size of gate	:	4.75 m X 3.75 m (Gates are not installed)
Value of 'Cd'	:	0.60
Size of sluice gate	:	1.20 M x1.00 M
Length of feeder canal	:	450 M
Canal size	:	1.30 M x1.80M
Submergence area at F.T.L.	:	237.87 Acre
	:	Private land : 397.97 Acre
	:	Revenue land : 68.35 Acre
	:	<i>total 704.19 Acre</i>
Submergence area at Crest level	:	40.10 Acre
	:	Private land : 4.23 Acre
	:	Revenue land : 16.88 Acre
	:	<i>total 61.20 Acre</i>
Perennial discharge from dam	:	8 Cusecs
<i>live capacity at crest level</i>	5	<i>0.123 cum</i>

अनुविभागीय अधिकारी

कलियासोत शीर्ष कार्य उपसंभाग क्रमांक-1, भोपाल

पत्र क्र. 193 /अ.वि.लि./ शी क.-01/ 2026 भोपाल,

दिनांक 13/04/2026

प्रति,

कार्यपालन यंत्री,
जल संसाधन संभाग,
भोपाल

विषय :- माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच के प्रकरण क्रमांक 33/2026 (सीजेड) (Suo Moto Titled Sewage Se Labalab Laharpur Dam Shehar Se Lage Ilaake Mai Hai Jehrili Kheti In Patraka Dated 16th January 2026) में पारित आदेश दिनांक 11.02.2026 के संबंध में।

संदर्भ :- आपका पत्र पृ. क्रमांक 1344 / वि.प्र. / 2026 / सं. / भोपाल दिनांक 07.04.2026

--00--

उपरोक्त विषयांतर्गत माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच के प्रकरण क्रमांक 33/2026 (सीजेड) में पारित आदेश दिनांक 11.02.2026 के परिपालन में संदर्भित पत्र द्वारा चाही गई लहारपुर बांध की जानकारी कार्यालय में उपलब्ध दस्तावेज अनुसार आपकी ओर आवश्यक कार्यवाही हेतु प्रस्तुत है:-

- लहारपुर सिंचाई परियोजना भोपाल जिले की हुजूर तहसील में स्थित है, जो कलियासोत मध्यम सिंचाई परियोजना का भाग है।
- इस मेसनरी बांध का निर्माण वर्ष 1994 में गया था एवं इसकी Estimated Cost 29.11 लाख थी।
- बांध की अधिकतम ऊंचाई (Maximun Height of Dam) 12.10 मीटर और ऊपरी चौड़ाई (Top Width of Dam) 6.10 मीटर है।
- पूर्ण टैंक स्तर (F.T.L. 471.30 मीटर) एवं कुल भराव क्षमता (Gross Capacity) 6.13 MCM है।
- क्रेस्ट लेवल (467.55 मीटर) पर इसकी क्षमता 0.123 MCM रहती है।
- बांध का Catchment Area 29.53 वर्ग किमी है और जल विस्तार क्षेत्र 3.50 (Water spread area) मिलियन वर्ग मीटर में फैला है।
- बांध में 44.05 (Including pier) मीटर लंबा सेंट्रल स्पिल-वे बनाया गया है, जिसमें 4.75 m x 3.75 m आकार के 7 radial crest गेट्स का प्रावधान है (यद्यपि वर्तमान में ये गेट स्थापित नहीं हैं)।

वर्तमान में, लहारपुर डेम का मुख्य उपयोग कलियासोत मुख्य नहर में रबी सिंचाई हेतु फीडर नहर के द्वारा पानी उपलब्ध कराना है, जिसके लिए 450 मीटर लंबी फीडर नहर का उपयोग किया जाता है एवं अतिरिक्त पानी को स्पिल चैनल के माध्यम से पुनः उसी लोकल नाले (जो की बेतवा बेसिन की कलियासोत नदी की सहायक नदी है) में छोड़ दिया जाता है जिस पर यह बांध निर्मित है। लोकल नाले में मिलने वाले अन्य नालों को संलग्न नक्शे में दर्शाया गया है।

सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

संलग्न :- लहारपुर डेम की अतिरिक्त जानकारी की छायाप्रति।

अनुविभागीय अधिकारी
कलियासोत शीर्ष कार्य
उपसंभाग क्रमांक-1, भोपाल

27 LARPUR DAM SALIENT FEATURE

Name of project	:	Larpur irrigation project
Name of District	:	Bhopal
Name of Tehsil	:	Huzur
Name of River	:	Local Nala -A tributary of Kaliasote River of Betwa Basin
Location-	:	Topo sheet no-55 E/8
	:	Latitude - 23°-11'-45"
	:	Longitude- 77°-28'-45"

HYDROLOGY

75% dependable yield	:	11.15 M. Cum
Maximum flood discharge	:	360 cum.
Maximum discharge through Sluice	:	3.40 Cum.

RESERVOIR CAPACITY

Gross Capacity	:	6.13 M.Cum.
Live storage	:	6.10 M.Cum.
Dead storage	:	0.03 M/cum.
Water spread area	:	3.50 M.Sq.m

DAM DETAILS

Type of dam	:	Masonry dam
Maximum height of dam	:	12.10 m
Top width of dam	:	6.10 m
Catchment area	:	29.53 Sq. Km.
Lowest water Level	:	R.L. 466.80 m
Crest Level	:	R.L. 467.55 m
Full Tank Level	:	R.L.471.30 m
Maximum Water Level	:	R.L. 473.10 m
Top Bund Level	:	R.L. 473.10 m

WASTE WEIR

Type of waste weir	:	Central spill way
Length of waste weir	:	44.05 m (including pier)
Maximum discharge through Waste weir	:	360 Cumecs
No. of gate & type	:	7 nos. radial crest gate (vertical lift gate)
Size of gate	:	4.75 m X 3.75 m (Gates are not installed)

Value of 'Cd'	:	0.60
Size of sluice gate	:	1.20 M x1.00 M
Length of feeder canal	:	450 M
Canal size	:	1.30 M x1.80M
Submergence area at F.T.L.	B.H.E.L land :	237.87 Acre
	Private land :	397.97 Acre
	Revenue land :	68.35 Acre

Submergence area at Crest level	B.H.E.L land :	40.10 Acre	<i>Total 704.19 Acre</i>
	Private land :	4.22 Acre	
	Revenue land :	16.88 Acre	<i>total 61.20 Acre.</i>

Perennial discharge from dam	:	8 Cusecs
------------------------------	---	----------

live capacity at crest level 5 *0.123 cum*

GOVERNMENT OF MADHYA PRADESH
IRRIGATION DEPARTMENT



KALIASOTE PROJECT
(TENSIL - HUZUR DISTRICT - BHOPAL)

PROFORMA REPORT

IRRIGATION DIVISION, BHOPAL
SEPTEMBER 1978

TEHSIL : HUZURDISTRICT : BHOPALGENERAL ABSTRACTUNIT I H/W

1.	KALIASOTE DAM	Rs. 574.27 Lakh.
2.	LAIPUR DAM	Rs. 29.91 Lakh

Total: Rs. 604.18 Lakh

K.I. Sankpal
 (K.I. SANKPAL)
 Sub-Divisional Officer,
 Karwen Canal Sub-Division,
 Bhopal.

D.S. Bajaj
 (D.S. BAJAJ)
 Executive Engineer,
 Irrigation Division,
 Bhopal.

K.N. Venkata Ramani
 (K.N. VENKATARAMAN)
 Superintending Engineer,
 Betwa Circle,
 Bhopal.

...

Government of Madhya Pradesh
IRRIGATION DEPARTMENT

Hydraulic & Structural Design of Spillway
Kaliasote Medium Irrigation Project
(DISTRICT BHOPAL)

Proposed for World Bank Assistance

BETWA CIRCLE, BHOPAL

KALIASOTE PROJECTHYDRAULIC & STRUCTURAL DESIGN OF SPILLWAYR E P O R T

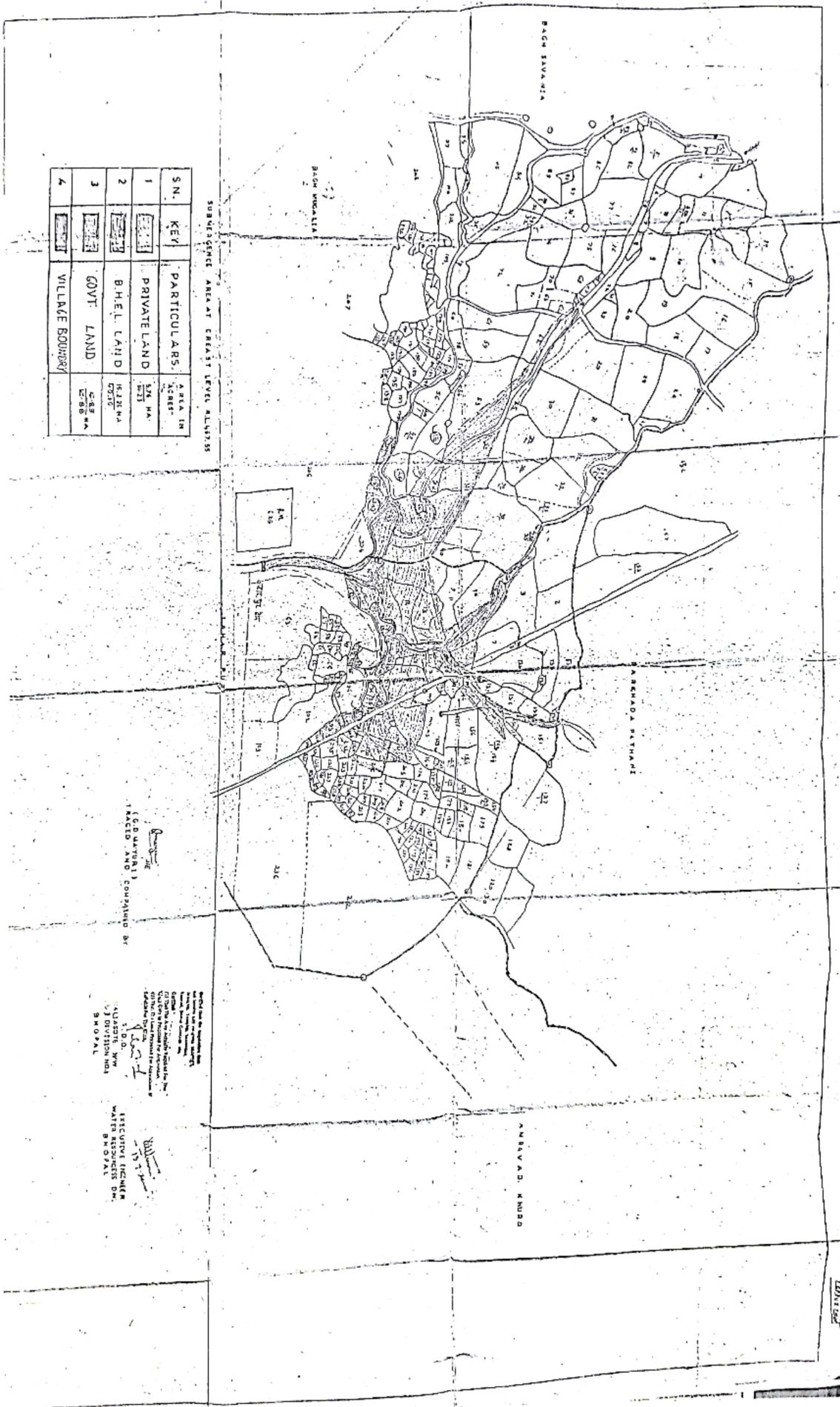
...

1. INTRODUCTION :

Kaliasote Irrigation Project is a medium scheme located in tehsil Huzur of Bhopal district. The project consists of an earth dam near village Chunabhatti across river Kaliasote, a tributary of river Betwa (Yamuna Basin). The lake thus formed behind the dam will impound 35.387 Mcum. of water (gross storage capacity) for mainly irrigation purpose. The irrigation supplies are proposed to be built across Larpur nalla, and from the existing Chunabhatti tank. It is proposed to irrigate 10429 ha of land in Bhopal and Raisen districts through this project.

The project in its final shape will consist of :

- (a) Kaliasote earthen dam.
- (b) Larpur masonry dam.
- (c) A spillway in right saddle of Kaliasote dam.
- (d) A central spillway in Larpur masonry dam.
- (e) A Regulator with canal on left flank of Kaliasote dam.



SN.	KEY	PARTICULARS.	AREA IN ACRES
1	[Symbol]	PRIVATE LAND	578 HA.
2	[Symbol]	BHEL LAND	152 HA.
3	[Symbol]	GOVT. LAND	1788 HA.
4	[Symbol]	VILLAGE BOUNDARY	

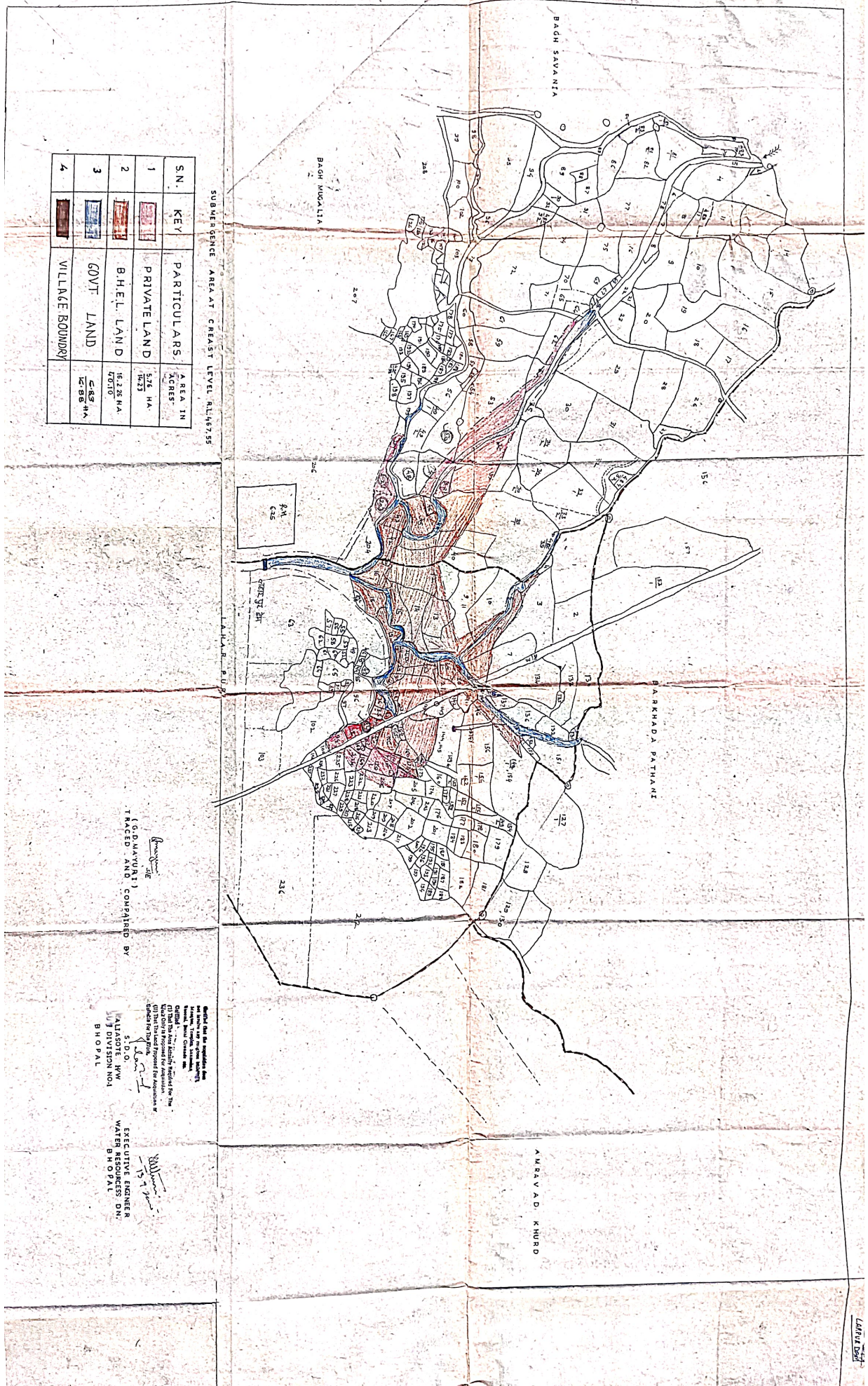
SURVEILLANCE AREA AT CREST LEVEL ALLIPTS

(C.A. UNIT) CONSIDERED BY FACED AND CONSIDERED BY

REGISTRAR GENERAL
BANGALOR

S.N.	KEY	PARTICULARS	AREA IN ACRES
1		PRIVATE LAND	576 HA 1423
2		BHEL LAND	16.28 HA 4010
3		GOVT LAND	1283 HA
4		VILLAGE BOUNDARY	

SUBMERGENCE AREA AT CREST LEVEL R.L. 467.55



(S.D. MURARI)
TRACED AND COMPARED BY

Notified that the boundaries have been traced and compared with the original survey records and found correct and true. The boundaries have been marked and the original records have been checked for the purpose of the present survey. The original records are preserved for reference.

S.D.O.
MALASOTE, W.W.
BHO PAL

EXECUTIVE ENGINEER
WATER RESOURCES DN.
BHO PAL

LAHUR



36
क्षेत्रीय कार्यालय

मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड



पर्यावरण परिसर, ई-5, अरेरा कॉलोनी, भोपाल

Telephone:- 0755-2466392 Email:-romppcb_bpl@rediffmail.com

क्रमांक 1757 / क्षेत्रा / प्रनिबो / 2026
प्रति,

भोपाल, दिनांक 15/04 / 2026

आयुक्त,
नगर पालिक निगम,
कुशाभाऊ ठाकरे,
आई.एस.बी.टी. केम्पस,
भोपाल, (म.प्र.)।

विषय:- माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच के प्रकरण क्र. 33/2026 (सीजेड) (Suo Moto Titled Sewage Se Labaalab Laharpur Dam Shehar Se Lage Ilaake Mai Hi Jehrili Kheti In Patrika Dated 16th January 2026) में पारित आदेश दिनांक 11.02.2026 के संबंध में।

उपरोक्त विषयान्तर्गत है कि माननीय राष्ट्रीय हरित अधिकरण, भोपाल द्वारा पारित आदेश दिनांक 11.02.2026 (प्रकरण O.A. No. 33/2026) के अनुपालन में संयुक्त समिति गठित की गई। उक्त प्रकरण पत्रिका समाचार पत्र में प्रकाशित समाचार के आधार पर माननीय अधिकरण द्वारा संज्ञान लेकर सुओ मोटो प्रकरण दर्ज किया गया है। समाचार पत्र में उल्लेखानुसार लहारपुर डैम में नगर के विभिन्न नालों में अवशोधित (untreated) सीवेज जल बह रहा है तथा आसपास के क्षेत्रों में इस जल का उपयोग सिंचाई हेतु किया जा रहा है, जिससे पर्यावरण एवं जनस्वास्थ्य पर प्रतिकूल प्रभाव पड़ रहा है। माननीय अधिकरण द्वारा संयुक्त समिति ने दिनांक 13.04.2026 लहारपुर डैम का स्थल निरीक्षण किया गया।

अतः संयुक्त समिति द्वारा तथ्यात्मक एवं कार्यवाही प्रतिवेदन तैयार करने हेतु आपके विभाग से निम्नांकित जानकारी उपलब्ध कराने का अनुरोध है :-

1. लहारपुर डैम में सीधे अथवा परोक्ष रूप से मिलने वाले नालों की संख्या (प्रमुख एवं गौण नालों का पृथक विवरण)।
2. लहारपुर डैम में मिल रहे प्रत्येक नाले का नाम, नाले के डैम में मिलने का स्थान, अनुमानित प्रवाह (एम.एल.डी. में)।
3. उक्त नालों के इंटरसेप्शन एवं डायवर्जन हेतु किये गये कार्य अथवा प्रस्तावित कार्य।
4. अमृत योजना अंतर्गत उक्त क्षेत्र में स्वीकृत कार्यों का नाम एवं लागत, कार्य की वर्तमान स्थिति।
5. लहारपुर डैम में सीवेज को मिलने से रोकने हेतु नगर निगम द्वारा किये गये कार्यों अथवा प्रस्तावित कार्यों का योजनाओं, लागत इत्यादि के बारे में जानकारी।

कृपया उपरोक्त बिन्दुओं से संबंधित जानकारी इस कार्यालय को 03 दिवस के भीतर उपलब्ध कराने का कष्ट करें, जिससे संयुक्त समिति द्वारा माननीय राष्ट्रीय हरित अधिकरण के समक्ष निर्धारित समय-सीमा में प्रतिवेदन प्रस्तुत किया जा सकें। प्रकरण की आगामी सुनवाई दिनांक 21.04.2026 को नियत है।

संलग्न:-माननीय एन.जी.टी. आदेश।


(एस.एन.दिवेदी)
क्षेत्रीय अधिकारी

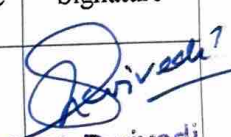
VAKALATNAMA
 [Rule 4(1) of the Rules framed under Advocates Act, 1961]
BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONEL BENCH, BHOPAL
ORIGINAL APPLICATION 67/2026

IN THE MATTER OF:**Shivam Kumar Kori****....Applicant****Versus****State of Madhya Pradesh &Ors..****.....Respondent**



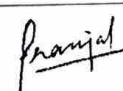
I **Shriniwas Dwivedi, Regional Officer Bhopal, MPPCB** named below do hereby appoint, engage, and authorize advocate(s) named below to appear, act and plead as aforesaid case proceedings which shall include application for restoration, setting aside of ex- party orders, corrections, modifications, review and recall of orders passed in these proceedings, in this court or any other court in which the same may be tried/ heard/proceeded and also in appellate. Revisional and executing court in respect of proceedings arising from this case/ proceedings as per agreed terms and conditions and authorize him/them to sign and file pleadings, appeals, cross objections, applications, affidavit or other documents as may be deemed necessary for the proper prosecution/defence of the case in all its stages and also agree to ratify and confirm act done by him/them as if done by me.

In witness whereof i/we do hereunto set my/our hand to the presents, the contents of which have been duly understood by me /us this **17.04.2026 at Bhopal.**

PARTICULARS OF EACH PARTY EXECUTING VAKALATNAMA

Name	Registered Address	E-Mail Add & Telephone (If any)	Status in case	Signature
Shriniwas Dwivedi, Regional Officer Bhopal, MPPCB	E5, Arera Colony Paryawaran Parisar Regional Office MPPCB Bhopal - 462016	9827210458 romppcb_bpl@rediff.com	Officer-in-Charge	 S.N. Dwivedi Regional Officer M.P. Pollution Control Board Bhopal

Accepted

Name & Enrollment No.	Office Address	E-Mail Add.	Telephone	Full Signature
PARUL BHADORIA 1587-2012	Paryawaran Parisar, E-5 Arera Colony, Bhopal, 462016	parul.bhadoria04@gmail.com legalcell.pcb@mp.gov.in	8085977111	
MOHIT BUCH 1305/2017		legalcell.pcb@mp.gov.in	9685034578	
PRANJAL PANDEY MP 2881-2021		advocatepranjalpandey@gmail.com	9340657120	
SHIVAM DWIVEDI MP 3857-2023		advshivamdwivedi20@gmail.com	8878471359	